

15
OA 840.198

21-4-98

Present of Sh Hari Prakash,
counsel for the appl.

OA disposed of by a D.B
of Hon'ble Sh. S.R. Adige, re(A) and
Hon'ble Sh. T.N. Bhakt, m(5)
order on separate quet-

BD
T.N. Bhakt
Co. 20

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

-2-

O.A. No. 840 of 1998

New Delhi, dated the 21st April, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MR. T.N. BHAT, MEMBER (J)

Mrs. Urmila Devi,
W/o Shri Brij Bhan,
R/o C-5/173, Yamuna Vihar,
Delhi. ... APPLICANT

(By Advocate: Shri Hari Prakash)

VERSUS

1. Govt. of NCT of Delhi,
through L.G.,
Old Secretariat,
Sham Nath Marg,
Delhi.
2. The Directorate of Education,
Old Secretariat,
Sham Nath Marg,
New Delhi. ... RESPONDENTS

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant seeks a direction to respondents to give appointment to her as TGT in English/Sanskrit or Social Science.

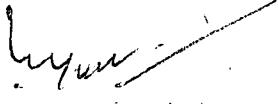
2. We have heard Shri Hari Prakash for applicant.

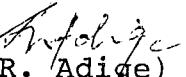
3. Shri Hari Prakash states that applicant has filed representation dated 15.9.97 (Ann. A-3) which has not yet been disposed of by respondents.

4. If so, this O.A. is disposed of with a direction to respondents to dispose of applicant's aforesaid representation by means of detailed, speaking and reasoned order under intimation to

applicant in accordance with rules and instructions within two months from the date of receipt of a copy of this order. If any grievance still survives it will be open to applicant to agitate the same through appropriate original proceedings in accordance with law, if so advised.

5. The O.A. stands disposed of as above. No costs.


(T.N. Bhat)
Member (J)


(S.R. Adige)
Vice Chairman (A)

/GK/